

IN THE HIGH COURT OF DELHI AT NEW DELHI

(ORIGINAL JURISDICTION)

C.P. No. 54/2012

IN THE MATTER OF THE COMPANIES ACT, 1956

A N D

IN THE MATTER OF GREEN CITY BUILDTECH LTD. (IN LIQN.).

SALE NOTICE

1. Sealed tenders on “As is Where is and whatever there is Basis” are invited for the sale of land belonging to the company (In Liqn.) situated at Gata No. 1672 &1673, Village Sikandrabad Dehat, Tehsil Sikanderabad, Zila Bulandshahr. Land in question of the above said Company can be inspected from 27.06.2018 and 28.06.2018 between 11:00 AM - 4:30 PM.
2. The tender should reach the Asstt. Registrar (Company), Room No.8A, Delhi High Court, Sher Shah Suri Marg, New Delhi till 18.07.2018 up to 4:30 P.M. in sealed cover marked “**OFFER IN THE MATTER OF GREEN CITY BUILDTECH LTD (IN LIQN.)**” mentioning C.P. number and date of auction accompanied with Demand Draft or pay order drawn in favour of the Official Liquidator, Delhi payable at New Delhi towards earnest money as under :-

Name of the company	Assets	Location	Reserve price (In Rs.)	EMD (In Rs.) 25% of Reserve price	Date of inspection	Date of opening tender
Green City Buildtech Ltd.	Land (Agriculture land) (Aggregate) area of land 1.133hectare in Gata No. 1672&1673	Gata No. 1672 admeasuring 0.66 hectare and Gata No. 1673 admeasuring 0.4730 hectare aggregating total area 1.133 hectare at Sikandrabad Dehat, Sikanderabad, Bulandshahr, U.P	1,53,00,000	38,25,000	27.06.2018 and 28.06.2018	19 th July 2018
Grand Total			1,53,00,000	38,25,000		

NOTE: - The above information as indicated in the table is based on the Valuation Report dated 11.07.2014 of Accurate Surveyors, Valuer appointed by Hon'ble High Court.

4. The tender will be opened on 19.07.2018 before the Hon'ble Company judge in chamber (Court No.21) Delhi High Court, New Delhi in the presence of such tenderers who may like to be present at that time.
5. "In case the Court so desires, open bidding would be held on the date when the bids are opened or so soon thereafter as the Court may deem fit".
- 6 That it shall be open to any party to submit its bids even before Court, provided a bank draft for the amount of earnest money is also submitted to the Court at that time.

7. The detailed information and copy of "TERMS AND CONDITIONS OF SALE" be downloaded from the website of Official Liquidator and the same can also be collected from the office of the undersigned on any working day between 10 A.M. to 5.00 P.M. The above said information is also available on Website www.delhiol.com, www.delhihighcourt.nic.in, www.mca.gov.in.

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(D.K. SINGH)
OFFICIAL LIQUIDATOR
ATTACHED TO HIGH COURT OF DELHI
LOK NAYAK BAWAN, 8TH FLOOR,
KHAN MARKET, NEW DELHI-110003
PH. 01124693393

DATED: _____
PLACE; NEW DELHI